Funds credited to the Society for Electronics Test Engineering

169. SHRI LAJPAT RAI:

SHRI SURESH BHARDWAJ:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that funds generated by way of services offered in respect of standardisation, testing and quality certification used to be credited to the Society for Electronics Test Engineering, an autonomous body;
- (b) if so, whether it was in accordance with the Rules in respect of receipts of such revenues:
- (c) if not, whether, any corrective action have been taken, if so, the details thereof; and
- (d) how much are the annual receipts and how such receipts are being made use of?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SANJAY PASWAN): (a) and (b) The income generated from calibration, testing and development assistance services was deposited in the Consolidated Fund of India (CFI). However during the period 1994-95 to 1999-2000 the income from training, certification, consultancy and specialized testing was credited to Society for Electronics Test Engineering (SETE), which constituted about 18% of total income. This was done with the due approval of administrative authorities. Subsequently audit observed that the total income generated from all STQC services has to be credited to Government of India accounts only.

(c) As a follow up of audit observations, the practice of depositing income to SETE has been stopped and all income is being credited to the Government accounts only. The SETE account used for this purpose has since been closed.

(d) The income deposited with SETE was primarily intended to be used for replacement of obsolete test equipment, purchase of critical spares & repair and maintenance of equipment held by STQC laboratories. This became absolutely essential due to paucity of funds for capital equipment after the expiry of German project support for STQC.

The total amount deposited with SETE during the period 1994-95 to 1999-2000 was Rs. 846.59 lakhs. This amount increased to Rs. 1114 lakhs due to interest. Out of this amount, STQC was authorized to spend Rs. 900 lakhs for procurement of Test & Measuring equipment for labs and the remaining amount of Rs. 214 lakhs was deposited with CFI.

Tariff hike in postal items

- 170. SHRI AIMADUDDIN AHMED KHAN (DURRU): Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether Government have lately increased the postage fee in respect of post cards and ordinary letter, considerably;
 - (b) if so, the details in this regard; and
- (c) the reasons therefor, especially in this regard to the poor man's post-card?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SANJAY PASWAN): (a) and (b) The Government have increased the postage fee in respect of letter with effect from 1-6-2002. The rate of post card has not been increased. The rate of post card continues to be 50 paise per card. The revised tariff for letter is as under:

For a weight not exceeding 20 grams

Rs. 5/-

For every additional 20 gms or fraction thereof

Rs. 5/-

(c) Does not arise in view of (a) and (b) above.